

compared with the figures for the corresponding period in 1951 and 1952.

CENTRAL WATER AND POWER COMMISSION

*963. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to relieve the Central Water and Power Commission of the work of construction side of the river valley projects; and

(b) if so, the agency through which the construction work will be carried on?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). It has been decided that the Central Water and Power Commission will not normally undertake the execution of any project. This will be the responsibility of the State concerned; but where States, owing to inexperience or for other reasons, elect to hand over the construction to the Centre, a separate organisation would be set up to supervise the execution of the Projects.

ELECTRIC SUPPLY FROM D.V.C.

*969. **Shri Amjad Ali:** Will the Minister of Irrigation and Power be pleased to state:

(a) the present consumers of the electricity produced in the Damodar Valley Project;

(b) the rate at which the supply is being settled with them; and

(c) the total income expected under this head?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 60.]

AGRICULTURAL IMPLEMENTS

*970. **Shri Jhulan Sinha:** (a) Will the Minister of Commerce and Industry be pleased to state whether the

import of agricultural implements is on the increase or decrease every year?

(b) How far is it possible in the present state of the country to reduce these imports further through indigenous production?

The Minister of Commerce (Shri Karmarkar): (a) On the decrease.

(b) The main increase in indigenous production has been in respect of hand-operated implements, while for power-driven agricultural machinery the internal demand is not yet large enough to make economic production possible.

ENGINEERING INDUSTRY

*972. **Dr. Amin:** (a) Will the Minister of Commerce and Industry be pleased to state what are the main features of the preliminary Report submitted by the Committee which was appointed to make a survey of the idle capacity of the Engineering Industry?

(b) When is this Committee expected to submit a full report?

(c) Will a copy of this full Report be laid on the Table of the House when received?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) This Committee has been appointed primarily to make a quick survey of the idle capacity in engineering industries and to suggest the lines on which a fuller study of each type of engineering industry can be undertaken. They have suggested a fuller study of the following industries:

- (1) Structural Engineering
- (2) Machine Tools
- (3) Textile Machinery (including jute, Silk and Rayon)
- (4) Foundaries, and
- (5) Die-making.

They have expressed their views in regard to planning and co-ordination of Government's requirements, raw

materials for certain industries, modernisation of plants and other matters of like nature. All of them are under the examination of Government.

(b) and (c). It is not expected that this Committee will submit a full report in the sense of other Committees appointed for specific purposes. The function of the Committee at present is that of an advisory Committee to the Ministry, and the question of whether this Committee should function as it is, or it should be re-constituted, or it should be assigned a different work, or it should be wound up would be considered by Government when the present Committee progresses further.

COFFEE BOARD LABOUR UNION

*974. **Shri Nambiar:** Will the Minister of Commerce and Industry be pleased to state what action has been taken on the request of the Indian Coffee Board Labour Union to accord recognition to it and at what stage the matter stands at present?

The Minister of Commerce (Shri Karmarkar): The Indian Coffee Board has not accorded recognition to the Union.

SOURCES OF POWER AND IRRIGATION IN RAJASTHAN

*979. **Shri Bheekha Dhal:** Will the Minister of Irrigation and Power be pleased to state whether any survey has been conducted recently with a view to exploring sources of power and irrigation in Rajasthan?

The Deputy Minister of Irrigation and Power (Shri Hathi): Yes, Sir, some surveys were taken up.

भारत-नेपाल प्रत्यर्पण सन्धि

*९८२. श्री विभूति मिश्र : क्या प्रधान-मन्त्री यह बताने की कृपा करेंगे कि भारत-नेपाल प्रत्यर्पण सन्धि के अन्तर्गत अब तक कितने आदमियों को भारत सरकार ने नेपाल सरकार के तथा नेपाल सरकार ने भारत सरकार के हवाले किया है ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The new Treaty of Extradition between India and Nepal was signed on the 2nd October 1953 and came into force one month thereafter. As far as we are aware there has been no extradition of Indians and Nepalese so far after the 2nd November 1953. However, full information is being collected from the State Governments

ESSENTIAL OILS

*983. **Shri Viswanatha Reddy:** Will the Minister of Commerce and Industry be pleased to state quantity of Essential oils produced annually in the country?

The Minister of Commerce (Shri Karmarkar): The annual production is estimated about 1.4 million lbs.

NORTH EAST FRONTIER AGENCY

*984. { **Shri Bhagwat Jha:**
Shri Rishang Keishing:
Shri N. M. Lingam:

(a) Will the Prime Minister be pleased to state whether the hostages kept by the Dasfas in Tagin area in North East Frontier Agency have since been returned?

(b) Have the tribesmen received the Government forces peacefully or are resisting their entry?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) About a dozen persons who were detained by the Tagins have been returned.

(b) No resistance has so far been offered to our forces while tribesmen in the surrounding areas have offered their sincerest cooperation.

VISAS TO BOATMEN

*985. **Shri Muniswamy:** (a) Will the Prime Minister be pleased to state whether it is a fact that the Ceylon Government have stopped the grant of visas to boatmen who have to go on coastal voyage every year from Cuddalore O. T. (Madras State) to Tuticorin and Ceylon?

(b) If so, what steps have been taken in the matter?